

DFR No. 4724 of 2018

Issue fresh notice to the Respondents returnable on 15.02.2019. Dasti, in addition is permitted.

Respondents are directed not to precipitate in the matter till next date of hearing.

Registry is directed to number the Appeal and list the matter for admission on **15.02.2019.**

(S. D. Dubey)
Technical Member

Pr/js

(Justice Manjula Chellur)
Chairperson